

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114

CP(IB) No. 147/Chd/Pb/2020

IN THE MATTER OF:
Garg Industries Limited

...Petitioner-Operational Creditor

Versus

Narang Wires Private Limited

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 22.04.2024

CORAM:
SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:
For the Petitioner : None

For the Respondent : None

ORDER

Since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 15.05.2024.

Sd/-

(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)